

**FAST TRACK SESSIONS COURT, SEWREE, MUMBAI**  
**IN THE COURT OF HHJ SMT. S. J. GHARAT**  
**COURT 33 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 13-07-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>JUDGEMENT</u></b>				
1	SESSIONS CASE	100534/2017	The State Mankhurd Police Station Vs Raju Baburao Kamble	
<b><u>EVIDENCE PART HEARD</u></b>				
2	SESSIONS CASE	100579/2017	The State Kherwadi Police Station Vs Sonali Sachin Chari and other	
<b><u>EVIDENCE</u></b>				
3	SESSIONS CASE	100524/2017	The State Dharavi Police Stn Vs Afsar Ali Naushad Ali Shaikh	
4	SESSIONS CASE	100079/2018	The State of Pant Nagar Vs Nitin Karbhari Pathare	
5	SESSIONS CASE	100101/2018	The State of Wadala T.T. Police Station Vs Arunsingh Sitaramsingh and others 2	
<b><u>CHARGE</u></b>				
6	SESSIONS CASE	100419/2017	SHIVAJI PARK POLICE STATION .....Complainant. Vs VIKRAM VIJAY BHUTEKAR AND ORS.02 .....Accused.	
7	SESSIONS CASE	100050/2018	The State of Pant Nagar Police Station Vs Dinanath Triloki Kori and Other Accud.	
8	SESSIONS CASE	1000498/2018	The State of Shivaji Park police station Vs Abhishek Premchand Gupta and Other 1	PP
<b><u>ORDER</u></b>				
9	SESSIONS CASE	1000467/2018	The State of Park Site Police Station Vs Samshuddin Habibullah Shaikh @ Babla and Other 1	PP